

Corrigendum

Date 06.08.2014

**Subject: Minutes of NC-IV Meeting No. 5/15 dated 4.6.14 (held on 12.6.2014)
uploaded in the DGFT website- Corrigendum- regarding.**

This is with reference to the minutes of Norms Committee-IV meeting No. 5/15 dated 4.6.2014 (held on 12.6.2014) .

The following corrections have been made:-

In Case No. M-23, the following text appears:

Case No M-23 NC No.5/15 Dated 4.6.13 (held on 12.6.2013)	M/ s Vikas Globalone Ltd, 1) F.No.01/83/50/140/AM14/DES-IV RA F.No. 05/24/040/00464/AM13/ Lic. No. 0510350468 dated 1/4/2013 2) F.No.01/83/50/141/AM14/DES-IV RA F.No.05/24/40/465/AM13 Lic.No.0510350475 dated 1/4/2013
---	--

This should be read as:

Case No M-23 NC No.5/15 Dated 4.6.14(held on 12.6.2014)	M/ s Vikas Globalone Ltd, 1) F.No.01/83/50/140/AM14/DES-IV RA F.No. 05/24/040/00464/AM13/ Lic. No. 0510350468 dated 1/4/2013 2) F.No.01/83/50/141/AM14/DES-IV RA F.No.05/24/40/465/AM13 Lic.No.0510350475 dated 1/4/2013
--	--

In case No. M-24, the following texts appear:

Case No M-24 NC No.5/15 Dated 4.6.13 (held on 12.6.2013)	M/ s Vikas Globalone Ltd, F.No.01/83/50/950/AM10/DES-IV RA F.No. 05/24/040/00470/AM10/ Lic. No. 0510259478 dated 25/2/2010
---	---

The 2nd last paragraph" The quantities and other description mentioned in the M. No. 25/83 dated 25.02.2010 will remain the same."

This should be read as:

Case No M-24	M/ s Vikas Globalone Ltd,
--------------	---------------------------



डोना घोष

NC No.5/15 Dated 4.6.14 (held on 12.6.2014)	F.No.01/83/50/950/AM10/DES-IV RA F.No. 05/24/040/00470/AM10/ Lic. No. 0510259478 dated 25/2/2010
---	--

The 2nd last paragraph" The quantities and other description mentioned in the M. No. 25/83 dated 22.09.2010 will remain the same."

In case No. M-25, the following texts appear:

Case No M-25 NC No.5/15 Dated 4.6.13 (held on 12.6.2013)	M/ s Vikas Globalone Ltd, F.No.01/83/50/160/AM13/DES-IV RA F.No. 05/24/040/0021/AM13/ Lic. No. 0510322561 dated 19/4/2012
---	--

This should be read as:

Case No M-25 NC No.5/15 Dated 4.6.14(held on 12.6.2014)	M/ s Vikas Globalone Ltd, F.No.01/83/50/160/AM13/DES-IV RA F.No. 05/24/040/0021/AM13/ Lic. No. 0510322561 dated 19/4/2012
--	--

May kindly upload this in the DGFT website.

FTDO(EDI)


(Dona Ghosh)
Dy. DGFT

डोना घोष

